NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 133/C-II/2015 RT CA No. 04/Chd/Pb/2017 IN CP NO. 89/(ND)/2009 (Decided matter)

Sh. Ravinder Kumar Magoo.

...Petitioner

Versus.

M/s AMA Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Rakesh Kumar, Advocate for petitioner.

Mr. N.P.S. Chawla, Advocate for respondents.

As per office report, the respondent has filed affidavit for placing on record the valuation report copy of which has already been supplied to the counsel for the applicant. The same is, however, objected. The question whether this is to be taken on record, would be decided along with the main case.

List the matter for arguments on 01.11.2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

September 22, 2017